

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM, AND ARUNACHAL PRADESH)

ORDER

Dated Guwahati, the 04th May, 2020

No.HC.V-77/2011/273/Estt(Pt.5)#### In view of the ongoing lockdown as declared by the Ministry of Home Affairs, Government of India vide order No.40-3/2020-DM-I(A) dated 01.05.2020 to prevent the spreading of Novel Corona Virus (COVID-19) disease, and subsequently, Government of Assam vide Order No.ASDMA.24/2020/Part-I/43 dated 03.05.2020, the government has relaxed certain norms in the Green Zones allowing easier transportation for employees by permitting plying of Private Taxis, Cab (Taxi) aggregators, Auto Rickshaws, Manual Rickshaws, Private 2-wheelers/ 4-wheelers, State Owned Buses/Private Buses with a 50% occupancy rule maintaining social distancing.

In view of the above, considering the fact that various transportation and conveyance modes are available with relaxed restrictions, all the Officers and staff of this Registry are hereby strictly directed to attend office before 9.30 AM positively as per their duty allotment mentioned in this Registry's earlier Order No. HC.V-77/2011/271/Estt(Pt.5) dated 02.05.2020, so as not to hamper the functioning of Courts and works of this Registry.

By order,

Sd/-

REGISTRAR GENERAL(I/C)

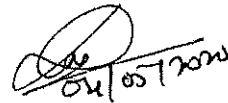
Memo No.HC.V-77/2011/ 273-A /Estt(Pt.5)

Dated: 04.05.2020

Copy for information and necessary action to:-

1. The Registrar (Vigilance/Admn/Judl/Estt), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar (Kohima Bench/Aizawl Bench/Itanagar Bench), Gauhati High Court for information
4. The Joint Registrar (_____), Gauhati High Court, Guwahati.
5. The Deputy Registrar _____, Gauhati High Court, Guwahati.
6. The Deputy Registrar (Protocol), Gauhati High Court, Guwahati for necessary action for smooth functioning of the Court Proceeding as well as Office functioning
7. The Deputy Registrar/ In-charge of Court Masters, Gauhati High Court, Guwahati for arranging a roster for Court Masters.
8. The Director In-charge, Law Research Institute, Gauhati High Court, Guwahati.
9. The Assistant Registrar, _____, Gauhati High Court, Guwahati.

10. The Assistant Registrar (Establishment)/ In-charge of Stenographers, Gauhati High Court, Guwahati for necessary action for smooth functioning of Court proceedings.
11. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
12. The Special Officer, Translation Wing, Gauhati High Court, Guwahati
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Project Manager, Gauhati High Court, Guwahati is directed upload the order in the website of the Gauhati High Court, Guwahati.
15. The Private Secretary to Hon'ble Mr./Mrs. Justice....., Gauhati High Court, Guwahati.
16. Finance and Accounts Officer, Gauhati High Court, Guwahati
17. The Chief Security Officer, Gauhati High Court, Guwahati.
18. The AOJ (_____), Gauhati High Court, Guwahati.
19. The Court Officer-I/II, Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati
21. The CA to the Registrar General, Gauhati High Court, Guwahati.
22. The High Court Notice Boards (Old and New Blocks), Gauhati High Court, Guwahati
23. The Order File.


04/05/2021

REGISTRAR (ESTABLISHMENT)

AS